

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

01.11.2007

OA No. 303/2007 with MA 190/2007

Mr. Hari Kishan Saini, Counsel for applicant.

Heard the learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file fresh duly constituted OA for the same cause of action.

In view of the submission made by the learned counsel for the applicant, he is permitted to withdraw this OA with permission to file fresh OA for the same cause of action. Accordingly, the OA is disposed of as having been withdrawn.

J.P. SHUKLA
(J.P. SHUKLA)
MEMBER (A)

M.L. CHAUHAN
(M.L. CHAUHAN)
MEMBER (J)

AHQ

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